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THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) and (b) Yes. The Pharmacy Council of India has suggested the following major changes in the existing Education Regulations: —

(i) Duration of the course from one year to two years after 10 plus 2 Course.

(ii) Course contents to be revised and a number of subjects to be added in order to improve the knowledge and skills of the pharmaciests.

(iii) Minimum standard of passing the examination of Diploma to be raised from 40 per cent to 50 per cent.

The proposal i_s under consideration of the Central Government.

Hathi Committee Report

46. SHRI N. E. BALARAM: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) what is the present position of Hathi Committee Report; and

(bi whether Government propose to take into consideration the recommendations contained in the said report while evolving a new drug policy?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI BHAJ-MAN BEHERA): (a) and (b) The recommendations contained in the Hathi Committee Report were taken into consideration while formulating the first Drug Policy in 1978. This policy was reviewed and a set of Measures were announced in December 1986. The current Drug Policy is under review. The experience gained so far in its implementation and the recommendations of Hathi Committee would also be taken into consideration for this purpose.

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Purchase of Airbus A-320 aircraft

47. SHRI KAMAL MORARKA: SHRI YASHWANT SINHA:

Will the Minister of CIVIL AVIATION be pleased to state;

(a) whether in view of the Airbus A-320 crash at Bangalore Government still propose to buy the remaining 16 A-320 aircraft as per the contract;

(b) whether Government would con sider buying Boeing 757 aircraft as envisaged at one stage;

(c) whether Government would ex amine the possibility of selling the A-320s already purchased to other countries and buy Boeing 757 instead; and

(d) by when a decision in this re gard is likely to be taken?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) and (d) The question of taking further delivery of the A-320 aircraft is under consideration.

(b) and(c) At present no such proposal is under consideration.

ONGC'S plan for investment in Tripura

48. SHRI MAHENDRA PRASAD: SHRI MURLIDHAR CHANDRA-KANT BHANDARE-

SHRI SURESH PACHOURI-

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state-

(a) whether ONGC has drawn out a plan for investment of Rs. 743 crores in Tripura during the Eighth Five Year Plan period; and

(b) if so. what are the details there of?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI BHAJMAN BAHERA): (a) and (b) The investment plan of Oil and Natural Gas Commission for Tripura and other parts of the country during the 8th Plan period will be finalised along with the finalisation of the Eight Five Year Plan for the country.

Spread of TB in Rajasthan

49. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

(a) whether Government are aware of the survey conducted by the Mortali ty Audit Cell of Santokha Surlabhji Memorial Hospital, Jaipur revealing rampant TB in Rajasthan with high mortality rate;

(b) if so, what are the details there of; and

Cc) what is the nature and quantum of Central assistance given to the State Government to meet the situation?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) This Ministry is not aware of any such survey.

(b) and (c) Does not arise.

मध्य प्रदेश में खादी श्रौर ग्रामोद्योग श्रायोग द्वारा श्रनुसूचित जाति/श्रनुसूचित जनजाति के लोगों को दिए गए लाभ

50. श्री ग्रजीत जोगीः कुमारी सुशीला तिरियाः

क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि ।

(क) मध्य प्रदेश में खादी और ग्रामोद्योग आयोग ढारा चलाये गए विभिन्न कार्यक्रमों से लाभान्वित होने वाले अनुसूचित जातं/अनुसूचित अनजाति के लोगों की संख्या कितनी है ; और

(ख) उक्त कार्यक्रमों के ग्रधीन इन श्रेणियों के ग्रीर ग्रधिक लोगों को लाभाग्वित करने के लिए खादी और ग्रामोद्योग ग्रायोग द्वारा क्या नई पहल की जा रही है ?

to Questions

उद्योग मंत्री (श्री ग्रजीत सिंह) : (क) 1988-89 वे दौरान मध्य प्रदेश राज्य में के॰ वी॰ ग्राई॰ क्षेत्र से लाभान्वित अनुसूचित जाति तथा अनुसूचित जनजातिय के व्यक्तियों की संख्या कमश: 22,448 तथा 11,575 थी।

(ख) इन वर्गों के ग्रौर ग्रधिक व्यक्तियों को लाभान्वित करने की दृष्टि से कें०वीं०ग्राई० सी० द्वारा निन्नलिखित उपाय किए गए हैं :--

(1) देश के चुने हुए क्षेत्रों में, जहां ग्रनु०जा०/ग्रनु०जन०जा० की ग्राबादी काफ़ी है, विशेष कार्यक्रम ग्रारंभ करना।

(2) राज्यों के लिए के०वी०ग्राई०सी० के कुल बजट ग्राबंटनों में ग्रनु०जा०/ग्रनु०ज० जा० के लिए ग्रलग आबंटन निर्धारित करना।

(3) ऐसी योजनाएं ग्रलग से रखने का सुनिश्चित करना जो विशेष रूप से ग्रनु०जा०/ग्रनु०ज०जा० समुदायों के लाभ के लिए ग्रनुकुल हों।

(4) गरीबी की रेखा के नीचे ग्राने वाले ग्रनु०जा०/ग्रनु०ज०जा० कारीगरों के लाभ के लिए 75% ग्रनुदान तथा 25% ऋण के उदारी कृत सहायता प्रतिमान लागू करना, जो इस समय देश के अन्य क्षेत्रों के लिए लागू है । ऐसी संस्थाओं को वित्तीय सहायता दी जारेगी, जिनके सदस्यों की कुल संख्या में दो तिहाई संख्या ग्रनु० जा०/ग्रन्०ज०जा० के कारीगरों की हो।

(5) वड़ी संस्थाओं को 2.50 करोड़ रु की अधिकतम सीमा के अरितरिक्त सहायता देना, बश्चर्ते कि वे अतिरिक्त धनराशि को अनु०जा० तथा अनु०ज०जा० वे लाभ के लिए विशेष रूप ने इस्तेमाल करें।

मध्य प्रदेश में विमान सेवायें

51. श्री झजीत जोगी :

कुमारी सुशीला तिरियाः

क्या नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान (i) रायपूर-दिल्ली और (ii) इंदौर-बम्बई के